

tem should cater for 400 cusecs from Haryana, 640 cusecs from Rajasthan and 1,000 cusecs from U.P., and the performance of the system for these capacities should be watched for two years.

- (2) The Haryana Government should undertake immediately the construction of a regulator at the head of the Ujjina Drain immediately below the Ujjina jheel in order to provide controlled inundation and regulate the flows entering the inter-State drainage system.
- (3) Gauge observations in the drainage system should be made by the State Governments concerned at three points, viz., at the regulator at the head of Ujjina drain, the regulator at the Haryana-Rajasthan border and the regulator at the Rajasthan-Uttar Pradesh border and they should keep each other and the Central Water and Power Commission informed.
- (4) The Chief Engineers of U.P. and Rajasthan would have discussions on a workable system of maintenance of the reaches of the drain where it passes through Rajasthan or one bank lies in Rajasthan and the other in U.P.

Expenditure on Major Irrigation Projects

5592. Shri Sequira:
Dr. Surya Prakash Puri:
Shri Kameshwar Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) the total amount spent on major irrigation projects in the First, Second and Third Five Year Plans separately and the total area in (hectares) irrigated through these projects; and

(b) the total amount spent on wells and tube wells drilling during each of

the above Plans and the number of hectares irrigated through these wells?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) The total amount spent on major irrigation projects in the First, Second and Third Five Year Plans is as under:—

First Plan including Pre-Plan expenditure)	Rs. 318.05 crores
Second Plan	Rs. 109.45 crores
Third Plan	Rs. 338.22 crores

The total area irrigated through these projects during all the three Plans is 3.91 million hectares.

(b) Wells and Tube wells are the concern of the Ministry of Food, Agriculture, Community Development and Cooperation. Information is awaited from them.

Smuggling of Opium

5593. Shri Shiva Chandra Jha: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that smuggling in opium at Indian ports is rampant;

(b) if so, to which countries opium is smuggled and how much estimated amount of customs Government lose annually in this opium smuggling;

(c) what steps Government have taken to check the smuggling of opium during the three Plans and of what amount this smuggled opium has been detected at ports up till now; and

(d) what steps Government are going to pursue during the Fourth Plan period concerning the opium trade?

The Deputy Prime Minister and the Minister of Finance, (Shri Morarji Desai): (a) The smuggling in opium at Indian ports is insignificant.

(b) During the last three years, opium was attempted to be smuggled to countries such as Pakistan, Hong Kong, Far East, Singapore and Persian Gulf ports. There is no customs duty on export of opium.